



2026:AHC:38385-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 1276 of 2026

Ram Singh @ Ajay And 4 Others

.....Petitioner(s)

Versus

State Of Uttar Pradesh And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Mohd Ubaid Khan
Counsel for Respondent(s)	:	Fakhruzzaman, G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioners, learned AGA for the State, Sri Fakhruzzaman, learned counsel for respondent no.4 and perused the record.
2. At the very outset, learned counsel for the petitioners has made a statement at bar that he does not want to press this writ petition and seeks to withdraw it.
3. Learned counsel for respondent no.4 as well as learned AGA for the State have no objection to the aforesaid prayer.
4. In view of the above, this writ petition is dismissed as withdrawn.

February 20, 2026
VKG

(Achal Sachdev,J.) (Rajiv Gupta,J.)